

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2126
ANSWERED ON:14.03.2007
SETTING UP OF AN AYURVEDA UNIVERSITY
Ravindran Shri Pannian

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received a proposal from Kerala Government to establish an Ayurveda University in the State; and
- (b) if so, the details thereof and the action taken thereon ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b) A proposal for setting up an AYUSH project for an International Institute of Ayurvedic Medical Sciences at Thiruvanthapuram, Kerala at a total cost of Rs.101.60 crores from the Government of Kerala was received in 2004. Government of Kerala was informed that the Department of AYUSH does not have any scheme under which financial support could be extended to the proposed project. It was also informed that after the amendment of the Indian Medicine Central Council Act, 1970 (IMCC Act) in November 2003, prior approval of the Central Government is mandatory for establishment of an educational institution under Indian Systems of Medicine and it could apply for the permission in the prescribed format within the stipulated time schedule under the relevant regulations notified by the Central Council of Indian Medicine in March, 2004. A copy of the regulations along with the application form was also sent to them.

The Department has not received any application in the prescribed format along with the prerequisites from the Government of Kerala so far.